

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 13**

**IA 223/2023**

**IA 347/2023**

**CA 137/2023**

**CA 170/2023**

**CA 223/2023**

**In**  
**CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**SH. KULDIP KUMAR KAREER**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **30.11.2023**

NAME OF THE PARTIES: UNION OF INDIA

V/s

INFRASTRUCTURE LEASING &  
FINANCIAL SERVICES LTD

Section 241-242 OF COMPANIES ACT, 2013

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**ORDER**

Mr. Rohan Rajyadakshya a/w Mr. Abhraham & Mr. Akshya Puri, Ld. Counsel for the Applicant in CA 137/2023. Mr. Aditya Sikka, Ld. Counsel Union of India.

Ms. Drishti Das a/w Ms. Roma Bhojani, Ld. Counsel for Respondent No. 2 & 3 in CA 137/2023 and CA 170/2023. Mr. Nausher Kohli a/w Mr. Varun Satiya and

Mr. Arun Unnikrishnan, Ld. Counsel for the Applicant in CA 223/2023 present.

**IA 223/2023**

This Application is wrongly on board.

**CA 223/2023**

**This Application CA 223/2023 seeks withdrawal of money for reimbursement to the wife towards income tax dues of the Applicant paid by her. The Applicant is directed to place on record the income tax computation statement for the relevant years and also clarify where the income, on which the tax was paid, was credited.**

A copy of these documents be provided to the Respondent Union of India for their Reply.

**CA 347/2023**

This Application CA 347/2023 is filed by Infrastructure Leasing and Financial Services Limited to submit on record the approval dated 15.03.2023 accorded by Hon'ble Justice D.K. Jain (Retd.) and the settlement agreement dated 10.05.2023 executed between IL&FS Financial Services Limited and Essar Shipping Limited. The report is taken on record.

In view of above, the CA 347/2023 is allowed and disposed of.

**CA 137/2023**

**CA 170/2023**

Both the matters require extensive deliberations. Since, today is a special Bench, post this matter before regular Bench, list this matter on 19.12.2023 at 2:30 P.M.

**Sd/-  
PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**Sd/-  
KULDIP KUMAR KAREER  
MEMBER (JUDICIAL)**